

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/13417/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara.

#  
Dated Guwahati, the 19<sup>th</sup> December, 2022.

Sub:- **Winter vacation with station leave permission.**

Ref:- Letter No. DJ.SSM-I.3/Esstt/2021/2022/1451/E dated 15.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted.

The next senior most Judicial officer at station shall remain in-charge of the Court and Office of the District & Sessions Judge, in your absence.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-71/2004/13418-13419/A, dated , 19-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT.REGISTRAR (VIGILANCE)**  
*Signature*